

[Shri A. M. Thomas].

in Notification No. G.S.R. 153 dated the 31st January, 1962.

(viii) The Rice (Punjab) Second Price Control (Amendment) Order, 1962 published in Notification No. G.S.R. 154 dated the 31st January, 1962.

(ix) The Bombay Rice (Export Control) Amendment Order, 1962 published in Notification No. G.S.R. 244 dated the 24th February, 1962.

[Placed in Library. See No. LT-3498/62].

Shri Hem Barua (Gauhati): We should adjourn for five minutes because this is a historic occasion for us. For the first time, we have been able to spare time during the Question Hour, and we have made history in that respect. Therefore, I would suggest that the House may adjourn for five minutes.

Mr. Speaker: Then that history would be spoiled. Will it not be?

11.56½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
NINETY-SECOND REPORT

Sardar Hukam Singh (Bhatinda): I beg to present the Ninety-second Report of the Committee on Private Members' Bills and Resolutions.

11.56¾ hrs.

RESIGNATION OF MEMBERS

Mr. Speaker: I have to inform the House that the following two Members have resigned their seats in Lok Sabha:—

- (1) Shri Dippala Suri Dora with effect from the 8th March 1962, and

- (2) Shri Chandikeshwar Shriran Singh Ju Deo with effect from the 14th March 1962.

11.57 hrs.

STATEMENT RE. STRIKE IN
HEAVY ELECTRICALS LIMITED

The Minister of Industry (Shri **Manubhai Shah**): I have to make a statement regarding the strike of workers of the Heavy Electricals Limited, Bhopal. But with your permission, I would like to lay it on the Table as it is about 7 pages.

Mr. Speaker: Yes.

Shri Manubhai Shah: I beg to lay on the Table a statement regarding the strike of workers of the Heavy Electricals Limited, Bhopal. [Placed in Library. See No. LT-3490/62].

11.58 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

BUSINESS ADVISORY COMMITTEE
SIXTY-EIGHTH REPORT

The Minister of Parliamentary Affairs (Shri **Satya Narayan Sinha**): I beg to move:

"That this House agrees with the Sixty-eighth Report of the Business Advisory Committee presented to the House on the 13th March 1962".

Mr. Deputy-Speaker: Motion moved:

"That this House agrees with the Sixty-eighth Report of the Business Advisory Committee presented to the House on the 13th March 1962".

Shri Frank Anthony (Nominated—Anglo-Indians): I want to suggest that you may be pleased to give us a little extra time for the discussion on the Goa Bill.